

File No: PFA/57/2019-NCLT /2275-2284
National Company Law Tribunal

CGO Complex, Block-3, 6th Floor
New Delhi- 110003

Date: 24/08/2022

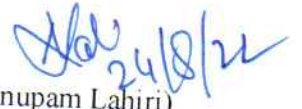
Office Order

In exercise of the powers conferred under Rule 15A (2) read with Rule 15 A (4) of National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules, 2015 and in the consultation as required in Rule 15A (4), Hon'ble President, NCLT is pleased to transfer the following Member (Technical) with immediate effect:

Sl No	Name of Member	Present Posting	New Posting
1	Dr Binod Kumar Sinha, Member (Technical)	NCLT, Hyderabad	NCLT, New Delhi

The Hon'ble Member is presently holding Court in NCLT New Delhi in Bench No IV.

This is issued on the approval of the Hon'ble President.


(Anupam Lahiri)
Secretary

Copy to:

1. PS to Hon'ble President, NCLT, New Delhi;
2. Dr Binod Kumar Sinha, Hon'ble Member (T), NCLT Hyderabad;
3. Hon'ble Members, NCLT;
4. PS to Secretary, NCLT;
5. PS to Registrar, NCLT;
6. Deputy Registrar, NCLT, Hyderabad Bench;
7. All Benches of NCLT;
8. Sh Riazul Haque, Under Secretary to the Government of India, M/o Corporate Affairs.
This is in reference to the letter No A-22012/6/2021-Ad.IV-MCA dated 04/07/2022;
9. Accounts Officer, NCLT, New Delhi;
10. Personal File of Dr Binod Kumar Sinha, Hon'ble Member (T).